

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1444

ANSWERED ON:03.08.2010

BORDER DISPUTE

Bapurao Shri Khatgaonkar Patil Bhaskarrao;Gaikwad Shri Eknath Mahadeo;Sainuji Shri Kowase Marotrao

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether a delegation from Maharashtra have met with the Union Government regarding border dispute between Maharashtra and Karnataka;

(b) if so, the details of issues raised by the said delegation; and

(c) the action taken by the Union Government in this regard?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN)

(a) & (b): Yes Madam. An all party delegation from Maharashtra met the Hon'ble Prime Minister and submitted a memorandum demanding the transfer of certain areas presently in Karnataka to Maharashtra on linguistic basis and to facilitate an early and amicable solution to the border dispute. The delegation also discussed, inter alia, the counter affidavit filed by the Union of India in reply to the Interlocutory Application filed by the State of Maharashtra in the Original Suit "The State of Maharashtra Versus the Union of India and Another" in the Supreme Court of India.

(c): The case is presently sub-judice and pending before the Hon'ble Supreme Court of India for decision. The stand of the Central Government consistently has been that the Hon'ble Court may decide the matter on the basis of proven facts of the case and in accordance with law, and there has been no change in the stand of the Government.